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O.A. 190/91

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Sl. No. of order	Date of order	Order with signature
2.	12.7.91	<p>Notices have been served. None appears for the opposite parties. Call on 23.9.1991 for hearing Counter if any must be filed by 12.9.91. Stay to continue till 23.9.91. Put up on date fixed.</p> <p><i>M</i> Member (J)</p>
3.	7.8.91	<p>Heard Mr. G. A. R. Dora, learned counsel for the applicant. The applicant wants to withdraw his application. Prayer is allowed. The case is disposed of as withdrawn.</p> <p><i>M</i> Member (J)</p>